

(u)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## Jaipur Bench, Jaipur

### ORDER SHEET

Application No. OA 628/93 of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

26/7/94

Sh. S.K. Jain counsel for the applicant  
On request of the counsel  
for the applicant may be listed for  
admission on 8/8/94.

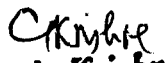
  
**T. P. Sharma)**  
Administrative Member

  
**(D. L. Mehta)**  
Vice-Chairman

8-8-94

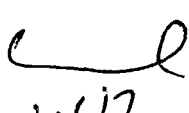
None present for the applicant.  
OA is dismissed in default  
for non prosecution on part of the applicant.

  
**(T. P. Sharma)**  
Administrative Member

  
**Gopal Krishna**  
Member (1004)

Copy filed  
towards R. & R. on  
8-8-94.

8-8-94.

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Jed 